

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI


C.P No. 126/(MAH)/2013  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017

NAME OF THE PARTIES: Mr. Nova Tours & Travels  
V/s.  
M/s. Travel Agents Association of India & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
10	Adv. Rignanka Pal i/b Little & Co.	Adv. Rignanka Pal Advocate for Respondents	

ORDER

T.C.P. No. 126/397-398/CLB/MB/2013

None present from the Petitioner side, hence the Petitioner is called absent.  
The Respondent side is present.  
Since the Petitioner is absent, this Petition is dismissed for default.

Sd/-  
B.S.V. PRAKASH KUMAR  
MEMBER (JUDICIAL).

Sd/-  
V. NALLASENAPATHY  
MEMBER (TECHNICAL).